

(c) The reasons in all these cases were basically of a local nature. It is for the University authorities to take such action as the situation demands which they have done.

Vice-Chancellors' Conference

3222. SHRI C. CHINNASWAMY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) total amount of money spent by University Grants Commission and Universities to conduct Vice-Chancellors' Conference on 30th March, 1980 at New Delhi;

(b) break-up of expenditure; and

(c) the results achieved by this conference?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). No such Conference was held on March 30, 1980. However, a Conference of Vice-Chancellors was held at New Delhi on 30th May, 1981. While the organisational expenditure including local transport, conference arrangements and other incidental expenditure, was met by the University Grants Commission, the TA/DA of the Vice-Chancellors who attended the Conference were met by the respective Universities. The expenditure incurred by the Commission and which can be identified with the Conference works out to approximately Rs. 15,000/-. The precise expenditure on TA/DA incurred by each university is not available.

(c) The Conference provided an opportunity to consider the strategy for implementation of the major programmes in higher education during the Sixth Plan and to exchange view with the Vice-Chancellors on problems of development in the universities.

Passport Checking in Britain

3223. SHRI KAMAL NATH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that passport checking in Britain on racial grounds has increased significantly;

(b) whether there were raids on homes and work places during which innocent people, including those who have lived in Britain for a long time, have been detailed, questioned and they had to prove their innocence;

(c) whether any persons of Indian origin have been harassed in the guise of checking passports; and

(d) if so, reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Passport checking has increased considerably in Britain in recent months.

(b) The Government is aware of reports to this effect.

(c) and (d). The Government is naturally concerned at these developments which adversely affect the immigrant community in Britain. But no specific instance has so far been brought to its attention by affected persons of Indian origin.

Reintroduction of Free Passes

3224. SHRI KAMAL NATH:

SHRI D. P. JADEJA:

SHRI MOHAN LAL PATEL:

SHRI CHANDRADEO PRASAD VERMA:

SHRI DAULAT RAM SARAN:

SHRI RAJNATH SONKAR SHASTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways propose to issue free passes to individuals and public bodies office bearers again;

(b) if so, whether any new guide lines have been laid down in this regard.

(c) if so, the maximum number of passes to be issued and other salient features of the guide lines; and

(d) when the new decision will be implemented?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). Complementary passes to individuals/organisations are issued with the personal approval of Minister for Railways. The broad guidelines are reviewed from time to time and the existing guidelines are as under:—

(1) Institutions and Organisations devoted to social, cultural, scientific, literary, sports and educational activities and whose work is of an all India character.

(2) Organisations devoted to the welfare of Scheduled Castes (Scheduled Tribes, backward and neglected sections, women, blind and handicapped persons etc.

(3) Eminent persons engaged in work of national importance for which they are required to undertake frequent journeys.

P.M.'s Visit to China

3225. SHRI MADHAVRAO SCINDIA;

SHRI R. P. GAEKWAD;

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister has agreed to pay a visit to China in response to an invitation extended to her by the Chinese Prime Minister Mr. Zhao Ziyang at Cancun; and

(b) if so, by when the visit is likely to materialise?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The Prime Minister has accepted, in principle, an invitation extended to her to visit China.

The invitation was extended to the Prime Minister on behalf of the Chinese Premier by Foreign Minister Huang Hua when he visited India in June this year. The invitation was personally conveyed to the Prime Minister by the Chinese Premier when they met in Cancun in October.

(b) The timing of the visit has yet to be decided.

Independence of Namibia

3226. SHRI MADHAVRAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what steps have been taken by Government through diplomatic channels, international forums and otherwise, to secure the independence of Namibia from South African rule during the past three months; and

(b) what success have been achieved in this direction?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) At the special emergency session of the U.N. General Assembly held from 3rd September to 11th September, 1981 the question of Namibian independence was again considered. India co-sponsored a resolution, at the end of the session, calling for the implementation of Resolution 435 (1978), without any modification, commencing not later than December, 1981. At the Commonwealth Heads of Government Meeting (CHOGM) in Melbourne, 30th September—7th October, Heads of Commonwealth Governments expressed deep concern that there had been no progress towards the achievement of independence for Namibia. In the joint communique issued by them,